

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 105 OF 2015 & IA NO. 169, 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015
APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 6th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 105 OF 2015 & IA NO. 169, 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of :

Bharat Petroleum Corporation Ltd. ...Appellant(s)

Vs.

Sabarmati Gas Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Mr. Puyush Joshi
Ms. Sumiti Yadava
Mr. Parminder Kaur for R-1

Mr. Sandeep Mahapatra for R-2

Md. Ehraz Zafar for **PNGRB**

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of :

Gail (India) Ltd. ...Appellant(s)

Vs.

Sabarmati Gas Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.
Mr. Sandeep Mahapatra
Mr. Dhanajay Grover

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Parminder Kaur for R-1

Md. Ehraz Zafar for **PNGRB**

ORDER

List these matters for hearing on **9-10-2018.**

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

tpd/vg